

**Central Administrative Tribunal,  
Principal Bench, New Delhi**

**CP-126/2015 in  
OA-2717/2013**

**New Delhi, this the 04<sup>th</sup> day of October, 2016**

**Hon'ble Sh. Shekhar Agarwal, Member (A)  
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Piara Singh,  
s/o Sh. Shiv Singh,  
r/o Vill. Rorikori, PO Chnour,  
Tesh. Dehra, Distt. Kangra (HP). ... Applicant

(through Sh. Yogesh Sharma)

Versus

1. Sh. A.K. Puthia,  
General Manager,  
Northern Railway, Baroda House, New Delhi.
2. Sh. A.K. Sachan,  
Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi.
3. Sh. B.C. Nagar,  
Sr. Divisional Personnel Officer,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi. ... Respondents

(through Sh. Kripa Shankar Prasad)

**ORDER (ORAL)**

**Sh. Shekhar Agarwal, Member (A)**

Learned counsel for the respondents has submitted that the order of this Tribunal has been challenged before Hon'ble High Court of Delhi vide Writ Petition No. 7711/2015 in which notices have been issued and the matter is now coming up for hearing in December, 2016.

2. In view of the aforesaid, this CP is closed at this stage, however, the petitioner shall be at liberty to revive the same in case order of this Tribunal survives after decision in the Writ Petition.

**(Brahm Avtar Agrawal)**  
**Member (J)**

**(Shekhar Agarwal)**  
**Member (A)**

/ns/